

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T. C.P. No.09/(MAH)/2015

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017


NAME OF THE PARTIES: Mr. Sandeep Anand  
V/s.  
M/s. Saga Builders Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

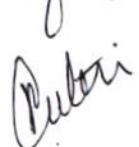
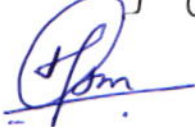


S. No.	NAME	DESIGNATION	SIGNATURE
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	Adv. Shrey Sancheti, Adv. Poonam utkar i/b Global Law offices	Adv. Advocate for petitioners	
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	Adv. Harsh Moorjani i/b Jayakar & Partners	Advocates for Respondent Nos 1 to 4 and 10	
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	Adv. Sachin Kudalkar i/b M/s. Madkar & Co.	Advocates for Respondent no. 5	
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	Advocate Sonali Aggarwal i/b M/s. Jinnawekar & Associates	Advocates for Respondent Nos. 6, 7 & 8	
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Amendment Application filed, reply & rejoinders  
to be filed by the respondents & Petitioner matter  
to be listed for hearing of Amendment  
Applications.    

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**ORDER**

**T.C.P. No. 09/397-398/CLB/MB/MAH/2015**

1. The Learned Representatives of both the sides are present.
2. Amendment Application filed, Reply to rejoinder to be filed by the Respondents and Petitioner.
3. Matter to be listed for hearing on Amendment Application.
4. Adjourned to **17.01.2018**.

**Sd/-**

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**24.11.2017.**

Aah

**Sd/-**

**M.K. Shrawat**  
**Member (Judicial)**